

Laxmi Vs Rakesh Manik Aggarwal

PS Punjabi Bagh

20-08-2020

Present: Learned Counsel for the complainant is connected through Cisco Webex Meeting App.

Learned Trainee Judge Sh Anshul Singhal has also joined.

As per the status report received under the signature of the Head Constable Sanjeev Kumar, PS Punjabi Bagh it is stated that ***"On perusal of the complaint and from the enquiry it came in light that there is a matrimonial issue between the complainant and the alleged person. The matter pertains to the CAW Cell. Complaint has also been sent to the CAW Cell Kirti Nagar. No quarrel happened in the jurisdiction of the PS Punjabi Bagh. No cognizable offence is made out."***

In the pursuance of the status report, Ld Counsel for the complainant has requested that his application be sent to the court of competent jurisdiction as he wants to pursue the same there.

The matter is stated to be pending before the CAW Cell, Kirti Nagar. In view of the status report filed by the Head Constable Sanjeev Kumar and submissions made by the Ld Counsel for the complainant and further in view that the matter is exclusively triable by the Mahila Court, **let the application be placed before the Court of Ld CMM, West District, Tis Hazari Court, Delhi on 22-08-2020 at 11.30 AM through VC with a request to send the same to the concerned Mahila Court or the court of competent jurisdiction. Counsel for the complainant is directed to appear before the Court of Ld CMM, West District, Tis Hazari Courts, Delhi on that date through VC.**

AhImad is directed to send the application complete in all respects to that court immediately.


(Manu Vedwan)

Ld MM: West District: THC

Delhi / 20-08-2020

CC No. 5853/2019

State Vs Deepak

FIR NO. 01/2019

PS Punjabi Bagh

20-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 04-06-2020 for 20-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 19-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi

20-08-2020

CC No. 5192/2019
State Vs Sanjay Kumar
FIR NO. 555/2016
PS Punjabi Bagh

20-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 04-06-2020 for 20-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 19-11-2020.



(Manu Vedwan)

MM: West District, THC/Delhi

20-08-2020

CC No. 1974/2019
State Vs Praveen
FIR NO. 600/2018
PS Punjabi Bagh

20-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 04-06-2020 for 20-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 19-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi

20-08-2020

CC No.46/2019
State Vs Gaurvinder Kaur
FIR NO. 504/2018
PS Tilak Nagar

20-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 04-06-2020 for 20-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 19-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi

20-08-2020

CC No. 1431/2018
State Vs Mukesh Kumar
FIR NO. 311/2016
PS Anand Parbat

20-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 04-06-2020 for 20-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 19-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi

20-08-2020

CC No. 5081/2017
State Vs Om Prakash
FIR NO. 300/2016
PS Punjabi Bagh

20-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 04-06-2020 for 20-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 19-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi

20-08-2020

CC No. 75181/2016

State Vs Amit

FIR NO. 136/2015

PS Punjabi Bagh

20-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 04-06-2020 for 20-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 19-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi

20-08-2020

CC No. 65283/2016
State Vs Manoj Kumar
FIR NO. 478/2015
PS Punjabi Bagh

20-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 04-06-2020 for 20-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 19-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi

20-08-2020

CC No. 60510/2016

State Vs Ashwani @ Narain

FIR NO. 301/2013

PS Punjabi Bagh

20-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 04-06-2020 for 20-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

Accused in person with Ld Counsel Sh Vinay Mohan
Sharma.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 19-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi

20-08-2020

CC No. 63045/2016

State Vs Rajesh Kumar Poddar

FIR NO. 87/2013

PS Punjabi Bagh

20-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 04-06-2020 for 20-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 19-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi

20-08-2020

CC No. 68813/2016

State Vs Munish Ahmed

FIR NO. 238/2012

PS Punjabi Bagh

20-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 04-06-2020 for 20-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 19-11-2020.

(Manu Vedwan)

MM: West District: THC/Delhi

20-08-2020

CC No. 72605/2016

State Vs Arun Gaur

FIR NO. 7/2012

PS Punjabi Bagh

20-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 04-06-2020 for 20-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 19-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi

20-08-2020

FIR No.136/17
Case No.2641/18
PS Punjabi Bagh

20.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 04.06.2020 for 20.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for IO.

Be put up for purpose fixed on 19.11.2020.

(MAND VEDWAN)
MM-01(West)/THC:Delhi
20.08.2020

e-FIR No.214/18
Case No.4734/18
PS Punjabi Bagh

20.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 04.06.2020 for 20.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Be put up for purpose fixed on 19.11.2020.

(MANU VEDWAN)
MM-01(West)/THC:Delhi
20.08.2020

FIR No.322/19
Case No.5693/19
PS Punjabi Bagh

20.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 04.06.2020 for 20.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for complainant.
Be put up for purpose fixed on 19.11.2020.

(MANU VEDWAN)
MM-01(West)/THC:Delhi
20.08.2020

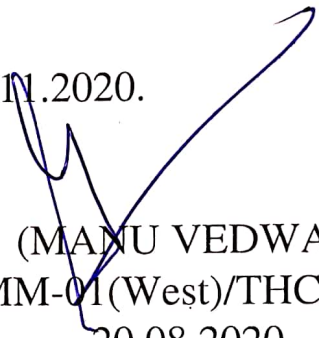
FIR No.179/19
Case No.1594/20
PS Punjabi Bagh

20.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 04.06.2020 for 20.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for IO.

Be put up for purpose fixed on 19.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
20.08.2020

FIR No.936/15
Case No.7072/18
PS Punjabi Bagh

20.08.2020

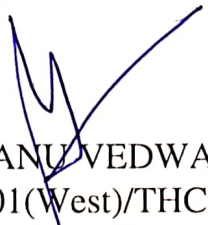
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Present: Ld. APP for the State.

None for accused persons.

Presence of accused persons and their counsel could not be procured on the Cisco webex meet app.

In the interest of justice, be put up for purpose fixed on 19.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
20.08.2020

FIR No.617/18
Case No.3981/19
PS Tilak Nagar

20.08.2020

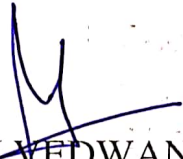
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Present: Ld. APP for the State.

None for accused.

Presence of accused and his counsel could not be procured on the Cisco webex meet app.

In the interest of justice, be put up for purpose fixed on 19.11.2020.


(~~MANU VEDWAN~~)
MM-01(West)/THC:Delhi
20.08.2020

e-FIR No.18118/19
Case No.5194/19
PS Punjabi Bagh

20.08.2020

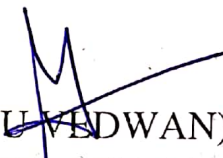
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 04.06.2020 for 20.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Presence of accused and his counsel could not be procured despite attempts. In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 19.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
20.08.2020